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A.Ratilal vs. UOI

OA.No.637/13

Date-16.9.2013

CORAM:

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri J.M.Patnaik, learned counsel for the applicants. During mention hours, Shri Patnaik prays for withdrawal of this O.A. as some inadvertent mistake has crept in with liberty to file a better O.A. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn.

MEMBER(A) 


MEMBER(J)